

2
1

Form No.4
CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

ORIGINAL APPLICATION NO.160/2006

APPLICANT(s):Baba

RESPONDENT(s): U.O.I & Ors.

ADVOCATE FOR

APPLICANT(s): Shri J.K. Shastri

ADVOCATE FOR

RESPONDENT(s)

ORDER SHEET

Notes of the Registry	Order of the Tribunal
Date of presentation:10.3.06	<u>28.6.2006</u> None for the applicant even on the revised call.
Date of registration:14.03.06	
Subject :Arrears of Pay	List the matter for admission in the next circuit court sitting to be held at Bilaspur.
<p>The application may be registered as O.A. and listed for Admission before the bench on. at Bilaspur.</p> <p>22/3/2006</p> <p>Deputy Registrar</p> <p>Information Notice issued to applicant J.K. Shastri Notice un-served return. D.D.A.</p>	<p>(A.K. Gaur) JM 31.08.2006</p> <p>None for the applicant even on the revised call.</p> <p>Even on the last date also none appeared for the applicant. It seems that the applicant is not interested in prosecuting the case. Accordingly, the Original Application is dismissed for non-prosecution.</p> <p>(A.K. Gaur) JM</p> <p>(Dr. G.C. Srivastava) VC</p>